

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121

IB- 17 /(ND)/2021

IN THE MATTER OF:

Shri Lalit Mohan Goyal

VS.

HEMA ENGG. INDUSTRIES LIMITED

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 18.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the CD/Respondent : Mr. Sidharth Silwal alongwith Mr. Ujjwal Nagaich, Advocates

For the Intervener :

ORDER

Both sides are present. It is submitted that the parties are in the process of Settlement and prayed for time to file a joint Application for recording the Settlement.

List the matter on 24.3.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit (Court-III)